

[To be published in the Gazette of India, Extraordinary, Part-II, section 3, sub-section (ii)]

Government of India
Ministry of Finance
(Department of Revenue)
Central Board of Indirect Taxes and Customs
Directorate of Revenue Intelligence

Notification No. 17/2018-Customs (N.T./CAA/DRI)

New Delhi, dated 05th September 2018

S.O. (E). - In pursuance of notification No. 60/2015-Customs (N.T.), published vide number G.S.R. 453(E), dated 4th June 2015 in Gazette of India, Extra-ordinary, Part-II, section 3, sub-section (i), and as amended by notification No. 133/2015-Customs (N.T.), published vide number G.S.R. 916(E) dated 30th November 2015 in Gazette of India, Extra-ordinary, Part-II, section 3, sub-section (i), issued by the Government of India, Ministry of Finance, Department of Revenue, under clause (a) of section 152 of the Customs Act, 1962 (52 of 1962), the Director General, Revenue Intelligence, hereby makes the following amendment in the Notification No. 79/2016-Customs (N.T.) dated 31.05.2016, issued by the Board and published vide S.O. 1924 (E) dated 31.05.2016.

In the Table to the said notification, against serial number 16, in column 2 and column 6 for the existing entries "M/s Consolidated Shipping Line (I) Pvt. Limited" and "Principal Commissioner/ Commissioner of Customs, Nhava Sheva-II, Mumbai Zone-II, Uran, Raigad" shall be substituted respectively.

[F. No. DRI/HQ-CI/50D/CAA-16/2018-CI]

(SHAILESH KUMAR)
ADDITIONAL DIRECTOR

Copy forwarded for information and updation of record

1. Principal Commissioner/Commissioner of Customs (Export), Inland Container Depot-Tughlakabad, New Delhi.
2. Additional Commissioner O/o Chief Commissioner of Central GST & Customs, Visakhapatnam Zone w.r.t his letter F. No. VIII/48/25/2017-CC(VZ) –Cus(Tech.) dated 26.07.2018.
3. Commissioner of Customs, O/o Principal Commissioner of Customs, Custom House, Port Area, Visakhapatnam w.r.t his letter F. No. S22/07/2015-SIIB dated 26.09.2017.
4. Additional Director General, Directorate of Revenue Intelligence, Mumbai with a request to send a copy of this notification to M/s Consolidated Shipping Line (I) Pvt. Limited for information of the noticee.